## Central Administrative Tribunal Principal Bench

CP No. 526/2017 OA No. 2282/2014

New Delhi this the 17th day of August, 2017

## Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

Ajay Prakash Mathur, S/o Shri Om Prakash Mathur, Aged about 59 years, Chief Engineer (Civil) D-2/3, MS Flats, Sector-13, RK Puram, New Delhi

- Petitioner

(By Advocate: Ms. Garima Sachdeva)

-Versus-

- Shri Durga Shanker Mishra, Secretary, Ministry of Urban Development, Nirman Bhawan, New Delhi
- 2. Shri Abhai Sinha, Director General, Central Public Works Department, Nirman Bhawan, New Delhi
- 3. Shri T. Jacob, Secretary, Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi-110003

- Respondents

## **ORDER** (Oral)

## Justice Permod Kohli:

The Contempt Petition is barred by time. Learned counsel for the petitioner seeks to withdraw the same with liberty to file the execution petition. Prayer is allowed. The Contempt Petition is dismissed as withdrawm.

(K.N. Shrivastava) Member (A) (Justice Permod Kohli) Chairman

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